

(d) No. of licences	Value Rs. lakhs	No. of cycles licensed.
1950—1,899	266.79	*266,790
1951—2,444	259.04	*259,040

*Calculated on the basis of Rs. 100 per cycle.

(e) The controlled prices of indigenous cycles are as follows:—

Hind (Standard)	... Rs. 143/8
Hercules (India)	... Rs. 205
Eastern Star	... Rs. 177
Zebra	... Rs. 177
Army	... Rs. 177
Atlas	... Rs. 177

(f) All the cycle parts that go into the assembly of complete bicycles enjoy Tariff Protection.

(g) Yes, Sir.

EMPLOYMENT

118. **Shri Jhunjhunwala:** (a) Will the Minister of Planning and River Valley Schemes be pleased to state whether the Commission, during the period they were engaged in planning till now, have studied the problem of giving full employment to people?

(b) If the reply to part (a) above be in the affirmative, what is the decision they have arrived at on the point?

(c) What is the number of persons fully employed during the whole year?

(d) What is the number of people seasonally employed?

(e) What do the people, who are seasonally employed, do when they are discharged from their work?

(f) Has the Planning Commission considered the question of annual increase of population in India?

(g) Do Government propose to check this increase?

(h) If so, what are the steps Government propose to take to tackle this problem?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) Yes.

(b) Full employment can only be achieved by the development of the economy of the country, which is the objective of the Five Year Plan. To the extent that there are limitations in the rate at which development can take place there are limitations also in providing full employment.

(c) The information is not readily available.

(d) Under the Factories Act of 1948 the distinction between seasonal and perennial factories has been abolished

and so the number of people seasonally employed cannot now be furnished.

(e) Government have no precise information.

(f) Yes.

(g) and (h). A Population Policy Committee has been formed to advise Government on the policy to be adopted on the question of control of population. The recommendations of the Committee are awaited.

COTTON

119. **Pandit M. B. Bhargava:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity and value of each variety of cotton, short, medium and long staple, grown in India during the years 1949, 1950 and 1951;

(b) the total value and quantity of cotton of each variety imported into India from outside and exported out of India during the three years;

(c) the total value and quantity of each variety required for consumption in India in the textile industry during the three years; and

(d) by which date India is expected to be self-sufficient for its home consumption in each variety of cotton?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). Statements are laid on the Table of the House. [See Appendix III, annexure No. 55.]

(d) No definite date of self-sufficiency can be given.

CLOTH AND YARN

120. **Pandit M. B. Bhargava:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity and value of each variety of cloth and yarn (coarse, medium, fine and superfine), produced in India during the years 1949, 1950 and 1951;

(b) the total quantity and value of each variety of cloth and yarn (coarse, medium, fine and superfine), imported into India and exported out of India in the three years;

(c) the total quantity and value of stock of each variety of cloth and yarn at the commencement of the year 1952; and

(d) the total quantity and value of each variety of yarn and cloth, (medium, coarse, fine and superfine), consumed in India during the three years and the approximate value of

cloth and yarn necessary for consumption in the year 1952?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (d). Statements are laid on the Table of the House. [See Appendix III, annexure No. 56.]

EXPERT COMMITTEE ON PRESSES

121. Dr. Ram Subhag Singh: (a) Will the Minister of Works, Housing and Supply be pleased to state whether the Expert Committee appointed by the Government of India to enquire into the re-organization of Government presses has submitted its report?

(b) If so, what are the chief recommendations?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Yes, Sir.

(b) Attention of the hon. Member is invited to the Ministry of Works, Production and Supply Resolution No. S&P-781(14)/51, dated the 8th May 1952 published in Part I Section 1 of the Gazette of India dated the 17th May 1952.

HIRAKUD DAM PROJECT

122. Dr. Natabar Pandey: Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the total expenditure incurred till the 31st December, 1951, in connection with the Hirakud Dam Project; and

(b) out of the amount referred to in part (a) above, what amount has been spent on:

(i) the construction of buildings;

(ii) construction of the combined rail road bridge across the Mahanadi and its approaches;

(iii) construction of the roads and the railway sidings;

(iv) the erection of workshops and power houses;

(v) digging of canals; and

(vi) establishment charges?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) Rs. 11.68 crores approximately.

(b) (i) Rs. 91.67 lakhs excluding expenditure on workshops and power house.

(ii) Rs. 59.42 lakhs. This amount is not included in the figures mentioned at (a) above as the amount is debtable partly to the National Highway

No. 6 and partly to the Hirakud Dam Project. The question of apportionment of the expenditure between Hirakud Project and National Highway No. 6 is still under consideration.

(iii) Rs. 32.11 lakhs.

(iv) Rs. 17.00 lakhs.

(v) Rs. 60.66 lakhs.

(vi) Rs. 83.91 lakhs.

COAL TO PAKISTAN

123. Shri K. C. Sodhia: (a) Will the Minister of Production be pleased to state how much coal was supplied to Pakistan during 1951-52?

(b) Was the supply made on barter basis or in cash?

(c) If on barter basis, what commodities were accepted in exchange and how much of each has been received?

(d) Have the accounts been cleared?

The Minister of Production (Shri K. C. Reddy): (a) 11,81,228 tons (during the period 1st April 1951 to 31st March 1952).

(b) Supply was made on a cash basis.

(c) The question does not arise.

(d) Yes. We have received full payment.

PROJECTS AT CHHIPLIMA

124. Dr. Natabar Pandey: Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the total extent of land acquired so far in connection with the subsidiary dam and power channel and allied projects at Chhiplima and the neighbouring villages under the Hirakud Dam Project; and

(b) whether after the total or partial abandonment of the subsidiary dam and power channel, Government have decided to return the land acquired?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) 3,854 acres.

(b) As the work on the Subsidiary Dam and Power Channel has only been postponed to a period beyond 1955-56, the question of surrendering the land already acquired does not arise at present.

TREATIES OF FRIENDSHIP

125. Shri Gurupadaswamy: Will the Prime Minister be pleased to state which are the countries with which India has concluded treaties of friendship?